

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 226
IB-406/ND/2023

IN THE MATTER OF:

Alexander Associates Pvt. Ltd.

... Applicant/Petitioner

Versus

RoC

...

Respondent

Under Section: 59 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Income Tax Deptt. : Sr. Adv. Prashant Meharchandani, Adv. Akshat Singh, Adv. Utkarsh Kandpal, Adv. Sanjay Kumar, Adv. Easha

For the Liq. : Adv. Geetika Aggarwal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 23.09.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)